Amount Recovered/Deducted as penalty by Meseers Star Navigating Company, Yanbu Saudi Arabia from Dredging Corporation of India Ltd, on Setting Final bills on Termination of Contract of Yanbu Stevedore

9685. SHRI JAGPAL SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) total amount in Indian currency and foreign exchange recovered deducted as penalty or other-wise by Messers Star Navigating Company, Yanbu, Sadui Arabia, from dredging Corporation of India Limited while settling final bills on terminition of contract of Yanbu Stevedore Service during 1983 for defective acceptance of Contract at initial stage and for damages caused while performing contract services by Corporation;

(b) reaction of the Government thereto and whether Government propose to institute an enquiry through CBI to ascertain facts and to make good loos of public funds; and

(c) the number of officers resigned from the Corporation after completion of deputation to Yanbu Port?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND FRANS-PORT (SHRI Z.R. ANSARI): (a) No such amount was recovered or deducted by Messers Star Navigation Company, Yanbu.

(b) Does not arise.

(c) One officer of DCI has resigned on personal grounds.

Urdu as Second Language in Hindi Speaking States

9686. SHRI CHITTA MAHATA: Will the Minister of EDUCATION AND CUL-TURE be pleased to state:

(a) whether it is a fact that Urdu is the second language in Hindi speaking States of the country; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE THE MINI-STRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) Information is being collected and will be laid on the Table of the House.

Second Phase of Construction of Jakhapura-Banspani Rail Line

9687. SHRI HARIHAR SOREN : Will the Minister of RAILWAYS be pleased to refer to Starred Question No. 124, dated 1.12.1983 regarding Second Phase of construction of Jakhapura-Banaspani Rail Link and state :

(a) the reasons why Central assistance has not been sanctioned in 1983-84 financial year for the construction of the Second phase rail link of Jakhapura-Banaspani between Daiteri to Keonjhergarh in Orissa;

(b) whether the traffic-cum-final location survey has been completed ;

(c) if so, the next possible steps taken to expedite the construction of the Second phase of above rail link; and

(d) the details thereof ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY): (a) to (d) A traffic-cum final location survey for construction of the second phase of Jakhapura-Banspani rail link, i.e. between Daitari and Keonjhergarh is in progress. No funds have, therefore, been provided for the construction of the second phase. The execution of the project will depend on the results of the survey, subject to its clearance by the Planning Commission and availability of resources.

Health Hazards among Workers in Kolar Gold Fields

9688. SHRI AMARSINH RATHAWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a survey has been conducted in the Kolar Gold Fields to find out the reasons of the health hazards among the workers;

(b) if so, the findings thereof; and

(c) the preventive measures proposed to be taken to provide better health facilities to the workers of Kolar Gold Fields areas ?